

SUPREME COURT OF INDIA

[Admn.I Section]

Dated : February 5, 2011

The Deputy Registrar[CC] may kindly arrange to update the composition of the E-Committee as shown below on the Supreme Court website :

COMPOSITION OF E-COMMITTEE

1	Hon'ble the Chief Justice of India	Patron-in-charge
2	Shri S.G. Shah, Registrar[CC] Supreme Court of India	Temporarily deputed to look after the day to day work of the E-Committee
3	Dr. H.K. Suhas	Member(Technical)
4	Shri A.T. Ukrani, Additional Registrar, Supreme Court of India	Deputed to discharge the duties as Member(Judicial)

Invitee Member of the E-Committee

1,	Shri Goolam E. Vahanvati, Attorney General for India
2	Justice Badar Durrez Ahmed, Hon'ble Judge, Delhi High Court, New Delhi
3	Shri Gopal Subramaniam, Solicitor General of India
4	Shri A.I.S. Cheema, Secretary General, Supreme Court of India
5	Smt. Neela Gangadharan, Secretary to Government of India, Department of Justice, Ministry of Law & Justice, New Delhi.
6	Shri S.R. Rao, Additional Secretary, Department of Information Technology, Ministry of Communications and Information Technology, CGO Complex, Lodhi Road, New Delhi.
7	Shri S.G. Shah, Registrar(CC), Supreme Court of India, Tilak Marg, New Delhi.
8	Smt. Meena Agarwal, Joint Secretary, Plan Finance-II, Department of Expenditure.

The Deputy Registrar[CC]


Branch Officer[Admn.I]
5/2/11

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PA. to Ld. Registrar[J-III]